

Notification No.285/ 2021

SITTING ARRANGEMENT – PARTIAL MODIFICATIONS

The following partial modifications are made in the Sitting Arrangement in the Madurai Bench of Madras High Court **with effect from 09.11.2021**

Madurai Bench

I. Hon'ble Mr.Justice M.Sundar, in addition to His Lordship's current roster, will take up the Writ Petitions relating to Wakf.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 08-11-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)